

web 8.12

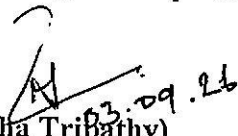
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL
JUDGE, PC ACT, CBI, ROUSE AVENUE COURTS COMPLEX,
NEW DELHI

CIRCULAR

Pursuant to the directions of the competent authorities one All In One Computer is approved to be installed in each of the chamber of Ld. Judicial Officer, Ahlmads Seats and the seats of Branch In-Charges.

In view of the above, all Reader, Ahlmads and Branch In-Charges are directed to receive one All In-One Computer from Computer Store against acknowledgement.

This issues with the approval of Ld. Principal District & Sessions Judge cum Special Judge, PC Act, CBI, Rouse Avenue District Courts, New Delhi.


(Manisha Tripathy)
Special Judge (PC Act), CBI-18
Officer In-Charge (Computer Branch)
Rouse Avenue District Courts,
New Delhi

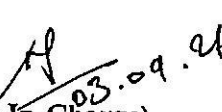
22086 - 22176/C
No.F-26/Computer Branch/RACC/2026

Dated: 03.09.2026

Copy to:

1. All Ld. Judicial Officers in Rouse Avenue Court Complex with a request to direct the staff under their control to comply with the directions contained in the circular.
2. All Branch In-charges to comply with the directions of the circular.
3. PS to Ld. Principal District & Sessions Judge, RACC, New Delhi.
4. R & I to upload on Layers.
5. Reader to the undersigned.
6. Website Committee, Tis Hazari Courts, Delhi (for uploading on website).




(Officer In-Charge)
Computer Branch,
Rouse Avenue Court
Complex, New Delhi